

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

TCSP 02/230-232/2017

TCSP 03/230-232/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Aditya Vidyut Appliances Ltd  
Aditya V A Technologies Pvt Ltd

Section 230-232 of the Companies Act, 2013.

---

**ORDER**

36. **TCSP 02/230-232/2017**  
**TCSP 03/230-232/2017**

List this matter on 3.10.2018.

Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)